

ORISSA HIGH COURT**FILING REPORT AS ON :06/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0003819/2023	BIJAYA MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BODEN /297 /2022 () //
2	BLAPL/0003820/2023	NILA PATNAYAK @ PATTNAIK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	INFCITY PS /81 /2023 () //
3	BLAPL/0003821/2023	PINTU @ ABHAYA KANTA MALLIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHAKALPARA /25 /2021 () //
4	BLAPL/0003822/2023	SANKAR @ SUKRA MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /57 /2022 () //
5	BLAPL/0003823/2023	NARAYAN BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /229 /2022 () //
6	BLAPL/0003824/2023	KRUSHNA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /163 /2022 () //
7	BLAPL/0003825/2023	RAGHUNATH KUMBHAR VS STATE OF ODISHA	RAMESH SAHOO VS	BANGOMUNDA /68 /2020 () //
8	BLAPL/0003826/2023	SAROJ KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /241 /2021 () //
9	BLAPL/0003827/2023	ABDULLAH KHAN VS STATE OF ODISHA	AMRITA MISHRA VS	DARGHA BAZAR /79 /2021 () //
10	BLAPL/0003828/2023	RANJAN KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR SWAIN (1) VS	PAHALA /55 /2023 () //
11	BLAPL/0003829/2023	GUSARU MANDAL VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	SERANGO /104 /2022 () //

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12	BLAPL/0003830/2023	PURANJANA GOMANGO VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	ADVA /44 /2022 () //
13	BLAPL/0003831/2023	BANKIM BISWAL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /51 /2023 () //
14	BLAPL/0003832/2023	RAJU KHALIFA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /6 /2021 () //
15	BLAPL/0003833/2023	DASARATHI NAG VS STATE OF ODISHA	GOURA HARIJAN VS	KESINGA /30 /2023 () //
16	BLAPL/0003834/2023	MOJESH KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /24 /2023 () //
17	BLAPL/0003835/2023	LALA AMRUT SAGAR RAY VS STATE OF ODISHA	DEBASNAN DAS VS	MANGALA BAG /297 /2020 () //
18	BLAPL/0003836/2023	CHANDU@CHANDRAMANI NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /757 /2022 () //
19	BLAPL/0003837/2023	SAMARU BATLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /91 /2022 () //
20	BLAPL/0003838/2023	CHANDRA SEKHAR DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	SORO /247 /2021 () //
21	BLAPL/0003839/2023	BABULAL NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /191 /2019 () //
22	BLAPL/0003840/2023	JITENDRA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /270 /2022 () //
23	BLAPL/0003841/2023	ARABINDA OJHA @ BAPI	SANGRAM KESHARI ROUT	THAKURMUNDA /22 /2023

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		VS	VS	()
24	BLAPL/0003842/2023	STATE OF ODISHA BIKASH NAIK	SUNIL KUMAR PANDA	// DHENKANAL SADAR /30 /2023
		VS	VS	()
25	BLAPL/0003843/2023	STATE OF ODISHA PRADYUMNA SAHU	AMLAN SHAKTI PAUL	// NALCO /50 /2023
		VS	VS	()
26	BLAPL/0003844/2023	STATE OF ODISHA RASANANDA KHUNTIA	SMRUTI RANJAN MOHAPATRA	// MAHANGA /358 /2022
		VS	VS	()
27	BLAPL/0003845/2023	STATE OF ODISHA RUDRAM SATISH	RAJIB LOCHAN PATNAIK	// KALIMELA /119 /2022
		VS	VS	()
28	BLAPL/0003846/2023	STATE OF ODISHA DIBYAJYOTI ROUT	AMLAN SHAKTI PAUL	// LAXMISAGAR P.S. /66 /2023
		VS	VS	()
29	BLAPL/0003847/2023	STATE OF ODISHA MANSINGH YADAV	LINGARAJ MOHANTY	// BHARATPUR PS /79 /2023
		VS	VS	()
30	BLAPL/0003848/2023	STATE OF ODISHA PARAMESWAR HARIJAN	SURYAKANTA DASH	// JEYPORE SADAR /250 /2022
		VS	VS	()
31	BLAPL/0003849/2023	STATE OF ODISHA KAILASH DAS	BHARAT BHUSAN ROURTRAY	// SUNDARGARH TOWN /62 /2023
		VS	VS	()
32	BLAPL/0003850/2023	STATE OF ODISHA TUKU BEERO	SK. ZAFARULLA	// //0
		VS	VS	()
33	BLAPL/0003851/2023	STATE OF ODISHA CHANDU@CHANDRAMANI NAIK	ADITI HOTA	// TALCHER TOWN /766 /2022
		VS	VS	()
34	BLAPL/0003852/2023	STATE OF ODISHA SUBASH SOMARATH	SURYAKANTA DASH	// JEYPORE SADAR /36 /2022
		VS	VS	()

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35	BLAPL/0003853/2023	STATE OF ODISHA MITA MALLICK VS	NIRAKAR MALI VS	// / /0 ()
36	BLAPL/0003854/2023	STATE OF ODISHA ADNAN KHAN VS	SURYAKANTA DWIBEDI VS	// / /0 ()
37	BLAPL/0003855/2023	STATE OF ODISHA TINA @ SIDHANT BEHERA VS	AMLAN SHAKTI PAUL VS	// LAXMISAGAR P.S. /66 /2023 ()
38	BLAPL/0003856/2023	STATE OF ODISHA PRASHANT SATYAVAN NARVADE VS	NIRAKAR MALI VS	// / /0 ()
39	BLAPL/0003857/2023	STATE OF ODISHA BHASKAR SAHU VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /14 /2021 ()
40	BLAPL/0003858/2023	STATE OF ODISHA RAHUL MALI VS	SUNIL KUMAR PANDA VS	// JHARSUGUDA /768 /2022 ()
41	BLAPL/0003859/2023	STATE OF ODISHA TUSHAR SANJAY LOKHANDE @ AKSHAY VS	NIRAKAR MALI VS	// / /0 ()
42	BLAPL/0003860/2023	STATE OF ODISHA SANKET TUKARAM KANDEKAR VS	NIRAKAR MALI VS	// / /0 ()
43	BLAPL/0003861/2023	STATE OF ODISHA KUMAR PRADHAN VS	ANIRUDHA DAS VS	// BANKI /39 /2020 ()
44	BLAPL/0003862/2023	STATE OF ODISHA SIBU@SUSHIL KUMAR SAHANI VS	RANJAN KUMAR NAYAK VS	// RAJKANIKA /299 /2022 ()
45	BLAPL/0003863/2023	STATE OF ODISHA CHASA PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	// PALLAHARA /92 /2020 () //

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46	BLAPL/0003864/2023	MINAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	TANGI /266 /2022 () //
47	BLAPL/0003865/2023	BIRANCHI NARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /16 /2022 () //
48	BLAPL/0003866/2023	SANTILATA SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
49	BLAPL/0003867/2023	SURANJAN MALLICK VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
50	BLAPL/0003868/2023	DEEPAK GOUDA VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /27 /2023 () //
51	CMAPL/0000281/2023	M/S.JAGANNATH ELECTRONICS VS STATE OF ORISSA	ASIT KUMAR DASH VS	// () //
52	CMAPL/0000282/2023	EXECUTIVE ENGINEER (ELECT.), SUNDARGARH VS OMBUDSMAN II	PRASANTA KUMAR TRIPATHY VS	// () //
53	CMAPL/0000283/2023	NITYANANDA BEHERA VS REGIONAL P.F. COMMNR., BBSR.	ADV. VS	// () //
54	CMAPL/0000284/2023	SURENDRA KUMAR DASH VS STATE OF ODISHA	PAMI RATH VS	// () //
55	CMAPL/0000285/2023	SR. DIVL. MECHANICAL ENGRN., OFFICE OF THE SR. DIVL. MECHANICAL ENGRN., E.C. RAILWAY, SAMBALPUR VS STATE OF ODISHA	SR. DIVL. MECHANICAL ENGRN., E.C. RAILWAY, SAMBALPUR VS	// () //
56	CMP/0000403/2023	SUMITRA PATEL VS CHHABI SAHU	DEBARAJ MOHANTY VS	// () //
57	CMP/0000404/2023	SUJATA MOHANTY	BISHNU PRASAD PRADHAN	//

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		VS	VS	0
58	CMP/0000405/2023	SARAT CHANDRA DASH KIRANBALA ROUT	SOUENDRA PATTANAIK	//
		VS	VS	0
59	CMP/0000406/2023	MANAGER, L AND T FINANCE LTD., CUTTACK AJIT KUMAR MOHANTY	RAMA CHANDRA JENA	//
		VS	VS	0
60	CONTC/0002304/2023	SUBODH KUMAR BHUYAN PRAMOD KUMAR PAIKARAY	AMLANJYOTI ROUT	//
		VS	VS	0
61	CONTC/0002305/2023	BISHNUPADA SETHI, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. GURUBARI SAHU	ADV	//
		VS	VS	0
62	CONTC/0002306/2023	BISHNUPADA SETHI, I.A.S. JIBANANANDA PATI	ADV	//
		VS	VS	0
63	CONTC/0002307/2023	G.MATHIVATHAN, PRINCIPAL SECY., TO GOVT., H AND UD DEPT. RABINDRA KUMAR PANDA	ADV.	//
		VS	VS	0
64	CONTC/0002308/2023	JYOTIRANJAN MISHRA, OAS (I) GAGAN BAITHARU	ADV.	//
		VS	VS	0
65	CONTC/0002309/2023	UPANJALI MAJHI, TAHASILDAR, SINAPALI BHUBANANANDA BEHERA	ADV	//
		VS	VS	0
66	CONTC/0002310/2023	BHABANI SHANKAR CHAYANI, O.A.S. RAMESH CHANDRA PANDA	ADV	//
		VS	VS	0
67	CONTC/0002311/2023	SRIKANTA BEHERA, B.E.O., DERABISI, KENDRAPARA NIRMAL KUMAR MALLICK	ADV	//
		VS	VS	0
68	CONTC/0002312/2023	DEORANJAN KUMAR SINGH, IAS BALARAM DAS	ADV.	//
		VS	VS	0

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69	CONTC/0002313/2023	BARUN GUNTAPALLI, SUPTD. OF POLICE, BHADRAK BENUDHAR SAHOO VS	RAJENDRA KRUSHNA BOSE VS	// // 0
70	CONTC/0002314/2023	BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, WR DEPT., BBSR SURENDRA SAHOO VS	ADV. VS	// // 0
71	CONTC/0002315/2023	SIDDESHWAR BALIRAM BONDAR, I.A.S. DHIREN KUMAR BARIK VS	SUSANTA KUMAR DASH VS	// // 0
72	CONTC/0002316/2023	SUNIL BANSAL, DIRECTOR GENERAL OF POLICE AND INSPECTOR GENERAL OF POLICE, CUTTACK/ JAGADEESH NAIK VS	ADV VS	// // 0
73	CONTC/0002317/2023	BISHNUPADA SETHI, IAS SUBASH NAIK VS	ADV. VS	// // 0
74	CONTC/0002318/2023	BISHNUPADA SETHI, I.A.S. SUKUMAR DAS VS	ADV. VS	// // 0
75	CONTC/0002319/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BHUBANESWAR SAROJ KUMAR PANDA VS	ADV VS	// // 0
76	CONTC/0002320/2023	ASWATHY S. IAS SASADHAR PAHI VS	ADV VS	// // 0
77	CONTC/0002321/2023	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, BBSR BIRAJA SANKAR SINGH VS	ADV VS	// // 0
78	CONTC/0002322/2023	SANGRAMJEET NAYAK, IAS PRASANTA KUMAR KHILAR VS	adv. VS	// // 0
79	CONTC/0002323/2023	ASWATHY S., I.A.S. JYOTIRAM PADHY VS	ADV. VS	// // 0
		ASWATHY S., IAS		//

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80	CONTC/0002324/2023	BAIRAGI CHARAN SINGH VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	ATMAJIT MANMITH DAS VS	// ()
81	CONTC/0002325/2023	M/S. PAWANI FOUNDATION PVT. LTD., KHORDHA VS AKSHAYA KUMAR ROUT, COMPETENT AUTHORITY CUM LAND ACQUISITION OFFICER, KHORDHA	ADV VS	// ()
82	CRLA/0000377/2023	LADUKESWAR PRASAD MOHAPATRA VS STATE OF ODISHA (GA DEPT.,)	DHIRENDRA KUMAR MOHAPATRA VS	BHUBANESWAR VIGILANCE /25 /2010 ()
83	CRLA/0000378/2023	SIVHA @ KANDUA @ BAIA @ BANAMALI PATRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	GOBINDAPUR /32 /2018 ()
84	CRLA/0000379/2023	RAJESH MAHARATHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	RANPUR /40 /2023 ()
85	CRLA/0000380/2023	MANORANJAN BEHERA VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	BALASORE VIGILANCE /1 /2019 ()
86	CRLA/0000381/2023	RAJU KHAN @ SONU KHAN @ MUSLIM KHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	NILGIRI /147 /2009 ()
87	CRLA/0000382/2023	DHUNDA @ BALARAM SINGH VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BANGRIPOSI /190 /2021 ()
88	CRLA/0000383/2023	DAMAN PRASAD MISHRA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /25 /2019 ()
89	CRLA/0000384/2023	SURESH CHANDRA PADHI VS STATE OF ODISHA (O.P.I.D)	A.K.SAHOO VS	BAIDYANATHPUR /45 /2014 ()
90	CRLLP/0000023/2023	KHETRAMANI RAY VS RANJAN KUMAR SAHOO	PARTHA SARATHI NAYAK VS	/ /0 ()
91	CRLMA/0000110/2023	SAYED SULTAN AHEMAD	HIMANSHU BHUSAN DASH	// / /0

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		VS	VS	()
92	CRLMA/0000111/2023	SANJIDA KHATUN K.BADRINARYAN PATRA	ADV	// / /0
		VS	VS	()
93	CRLMA/0000112/2023	STATE OF ODISHA(VIG.) MANJULATA SEE	RAJIV KUMAR MAHANTA	// BALIAPAL /117 /2021
		VS	VS	()
94	CRLMA/0000113/2023	STATE OF ODISHA RAMESH CHAN DRA NAYAK	SATYABRATA PANDA	// EOW,BHUBANESWAR /8 /2021
		VS	VS	()
95	CRLMC/0001753/2023	STATE OF ODISHA ANTARYAMI NANDA	SAPAN KUMAR PAL	// BADAMPAHAD /71 /2021
		VS	VS	()
96	CRLMC/0001754/2023	STATE OF ODISHA JAGA @ DIBAKAR BADEI	ASHOK KUMAR SAHOO	// MARINE PS AT JAMBO /46 /2021
		VS	VS	()
97	CRLMC/0001755/2023	STATE OF ODISHA JITEN @ JITENDRA SETH	PARTHA SARATHI NAYAK	// BARGARH /252 /2009
		VS	VS	()
98	CRLMC/0001756/2023	STATE OF ODISHA BHAGABANA BEHERA	P. C. MAHARANA	// / /0
		VS	VS	()
99	CRLMC/0001757/2023	STATE OF ODISHA SANDEEP@SANJEEP KUMAR MOHANTY	BHABANI SHANKAR DASPARIDA	// SORO /392 /2016
		VS	VS	()
100	CRLMC/0001758/2023	STATE OF ODISHA TAPAN KUMAR MALIK	USHARANI PATI	// SORO /624 /2019
		VS	VS	()
101	CRLMC/0001759/2023	STATE OF ODISHA SUNIL @ KUNA BISWAL	SANTOSH KUMAR MAHANTY	// KABISURYANAGAR /268 /2018
		VS	VS	()
102	CRLMC/0001760/2023	STATE OF ODISHA BUDU@GAJENDRA SUNA@SENA	BHABANI SHANKAR DASPARIDA	// BURLA /601 /2020
		VS	VS	()

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103	CRLMC/0001761/2023	STATE OF ODISHA BIJAY DHAL@BIJAY KUMAR DHAL VS	PRIYA RANJAN MISHRA VS	// BARANGA /1 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000002/2023
104	CRLMC/0001762/2023	STATE OF ODISHA SK. RAFIK KHAN@MD. RAFIK KHAN VS	JAYDEEP PAL VS	SAHADEV KHUNTA /2 /2022 ()
105	CRLMC/0001763/2023	STATE OF ODISHA KALIM KHAN VS	ANANTA NARAYAN PATTANAYAK VS	// TIGIRIA /64 /2023 ()
106	CRLMC/0001764/2023	STATE OF ODISHA MOHAMMED YUSUF VS	RUDRA NARAYAN PARIJA VS	// JAGATSINGPUR /488 /2022 ()
107	CRLMC/0001765/2023	STATE OF ODISHA RAJANI PRASAD SAHU VS	BISWAJIT NAYAK VS	// SAMBALPUR VIGILANCE /47 /2012 ()
108	CRLMC/0001766/2023	STATE OF ODISHA(VIG.) ASHOK SETHI VS	LAMBODAR ACHARI VS	// BHANJANAGAR /89 /2013 ()
109	CRLMC/0001767/2023	STATE OF ODISHA GOPINATH BEHERA VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /40 /2023 ()
110	CRLMC/0001768/2023	STATE OF ODISHA NIRMAL BEHERA VS	AKSHAYA KUMAR SAHOO VS	// KUAKHIA /199 /2022 ()
111	CRLMC/0001769/2023	STATE OF ODISHA BISWA MOHAN BARIK VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /40 /2023 ()
112	CRLMC/0001770/2023	STATE OF ODISHA SRIKANTA KUMAR SAHU @ SRIKANTA SAHU VS	BASUDEV BARIK VS	// COLLIERY /64 /2023 ()
113	CRLMC/0001771/2023	STATE OF ODISHA BIJAY SWAIN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// BRAHMAGIRI /147 /1992 () //

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114	CRLMC/0001772/2023	HIMANSU SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /289 /2021 () //
115	CRLMC/0001773/2023	SIMANCHAL PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	MARKAT NAGAR /80 /2021 () //
116	CRLMC/0001774/2023	SATYABRATA BARIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	NIHALPRASAD /1 /2022 () //
117	CRLMC/0001775/2023	HIMANSU APAT VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	BOLANI /69 /2022 () //
118	CRLMP/0000686/2023	SK.HAMIDUDDINN VS STATE OF ODISHA	BICITRA NARAYANA SATAPATHY VS	/ /0 () //
119	CRLMP/0000687/2023	ARJUN KATHIA VS STATE OF ODISHA	SRIDHAR RATH VS	/ /0 () //
120	CRLMP/0000688/2023	LOCHAN BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //
121	CRLMP/0000689/2023	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	DHARMENDRA SETHY VS	/ /0 () //
122	CRLMP/0000690/2023	AKSHAYA KUMAR DAS VS MINATI DAS	MADHUMITA NAYAK VS	/ /0 () //
123	CRLMP/0000691/2023	PRIYATOSH PARHI VS STATE OF ODISHA	NIRANJAN BISWAL VS	/ /0 () //
124	CRLMP/0000692/2023	ANURADHA PATRA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	/ /0 () //
125	CRLMP/0000693/2023	SURENDRA SAMANTARAY	JAYADEBA BEHERA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0000694/2023	ANIL KUMAR MOHARANA	DEBENDRA NARAYAN PATTANAİK	//0
		VS	VS	()
		SUCHITRA MOHARANA		//
127	CRLMP/0000695/2023	ALIMUDDIN KHAN	SARFARAZ AMMED	//0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLREV/0000177/2023	JITENDRIYA SAHOO @ JITU	PRAVASHA PUJAREE PARIDA	LAXMISAGAR P.S. /235 /2021
		VS	VS	()
		STATE OF ODISHA		//
129	CRLREV/0000178/2023	RAJIBA KUMAR BALABANTARAY	ARUN KUMAR MANSINGH	KHURDA MODEL /89 /2021
		VS	VS	()
		NIRJHARIKA @ NIBEDITA MANDHATA		//
130	CRLREV/0000179/2023	ABATAR BAGARTY	RAJEET ROY	TARBHA /50 /2012
		VS	VS	()
		STATE OF ODISHA		//
131	ITA/0000047/2023	PRINCIPAL COMMISSIONER OF INCOME TAX	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)	//
		VS	VS	()
		M/S KUSUM POWERMET PVT. LTD.		//
132	MACA/0000323/2023	THE DIVL. MANAGER, RELIANCE G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	()
		BHUBANESWAR NAG		//
133	MACA/0000324/2023	THD DIVL. MANAGER, M/S. NATIONAL INSURANCE	BOYO DASMOHAPATRA	//
		VS	VS	()
		DILLIP MAHAKUD		//
134	MACA/0000325/2023	TRINATH PANDA	DEBASISH PATNAİK	//
		VS	VS	()
		THE DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD.		//
135	MACA/0000326/2023	GAUTAM MALLICK	DEBASISH PATNAİK	//
		VS	VS	()
		SOMANATH SWAIN		//
136	RPFAM/0000125/2023	BIJAYA SANKAR SINGHDEO @ VIJAY SHANKAR SINGH	CHANDRAN KUMAR SAMANTARAYA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RSA/0000139/2023	POURNAMASI JEMA SANTOSH KUMAR SATAPATHY VS PRAHALLAD TRIPATHY	ARUN KUMAR MISHRA 2 VS	// // 0 //
138	RVWPET/0000121/2023	M/S. PRADHAN INDUSTRIES LTD. VS NESCO.	JAJATI KESHARI KHUNTIA VS	// 0 //
139	STREV/0000011/2023	M/S. VISHNU CHEMICALS LTD. VS STATE OF ODISHA	ASWINI KUMAR MOHANTY VS	// 0 //
140	TRP(C)/0000136/2023	SIBAJI SWAIN VS ALOKMAYEE PALAI	SATYABRATA SENAPATI VS	// 0 //
141	TRP(C)/0000137/2023	RANJITA KHEMUNDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
142	TRP(C)/0000138/2023	SUBHASHREE ROUT @ NAYAK VS SUVENDU CHANDAN ROUT @ SUBHENDU CHANDAN ROUT	AMIT PRASAD BOSE VS	// 0 //
143	WA/0000694/2023	SAHOO SWAGATIKA KESHAB VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
144	WA/0000695/2023	DR.PRAVABATI KAR VS STATE OF ODISHA	SURENDRA NATH KAR VS	// 0 //
145	WA/0000696/2023	BRANCH MANAGER, TATA MOTORS FINANCE LTD. PRAKASH K. MISHRA VS IMRAN KHAN	VS	// 0 //
146	WA/0000697/2023	B.M., TATA MOTORS FINANCE LTD. VS MANOJ KUMAR CHAKRA	PRAKASH KUMAR MISHRA VS	// 0 //
147	WA/0000698/2023	STATE OF ODISHA VS NARENDRANATH ROUT	SASWAT DAS, A.G.A. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0000699/2023	D.G. OF PRISONS, DCS, ODISHA VS SUDHIR RANJAN SAHOO	PURNA CHANDRA DAS, A.S.C. VS	// 0 //
149	WA/0000700/2023	STATE OF ODISHA VS DR. SHELLY PATTANAİK	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
150	WA/0000701/2023	RABINDRA PRASAD MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
151	WA/0000702/2023	STATE OF ODISHA VS DR. BALARAM SAHU	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
152	WA/0000703/2023	STATE OF ODISHA VS NARAYAN BARIK	HARMOHAN DHAL, A.G.A. VS	// 0 //
153	WA/0000704/2023	STATE OF ODISHA VS BIMAL KISHORE KUANRBABU	HARMOHAN DHAL, A.G.A. VS	// 0 //
154	WA/0000705/2023	STATE OF ODISHA VS SURABHIBALINI HOTA	SASWAT DAS, A.G.A. VS	// 0 //
155	WA/0000706/2023	STATE OF ODISHA VS NIRAKAR PARIDA	SATYA SUNDAR KANUNGO, A.G.A. VS	// 0 //
156	WA/0000707/2023	STATE OF ODISHA VS RANJIT KUMAR JENA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
157	WA/0000708/2023	STATE OF ODISHA VS PRAMILA BISWAL	Y.S.P. BABU, A.G.A. VS	// 0 //
158	WP(C)/0010955/2023	SUMIRAN PANDA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
159	WP(C)/0010956/2023	PRIYABRATA NAYAK	SANGRAMJIT PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
160	WP(C)/0010957/2023	RAVINA BAGH	ABINASH ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0010958/2023	ADIKANDA SAHOO	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0010959/2023	RADHAKANTA NANDA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0010960/2023	ANADI BEHERA	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.CUTTACK		//
164	WP(C)/0010961/2023	SHIVADATTA TRIPATHY	ASMIYA RANJAN MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0010962/2023	PRAKASH ROUT	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O. CUTTACK		//
166	WP(C)/0010963/2023	KARUNAKAR ROUT	JIBANRAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0010964/2023	ABHIMANYU BAL	JIBANRANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0010965/2023	GATANATH PAL	BISWARANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0010966/2023	LOKANATH SAHU	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0010967/2023	ANUCHAYA NAHAK	MIHIR KANTA RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0010968/2023	STATE OF ODISHA GARUDADHWAJ BEHERA VS	ARUN KUMAR PATRA VS	// // ()
172	WP(C)/0010969/2023	STATE OF ODISHA BHARATI SWAIN VS	MIHIR KANTA RATH VS	// // ()
173	WP(C)/0010970/2023	STATE OF ODISHA LADU KISHOR SAHU VS	ARUN KUMAR PATRA VS	// // ()
174	WP(C)/0010971/2023	STATE OF ODISHA B.ASHOK PATRO VS	MIHIR KANTA RATH VS	// // ()
175	WP(C)/0010972/2023	STATE OF ODISHA B.ASHOK PATRO VS	MIHIR KANTA RATH VS	// // ()
176	WP(C)/0010973/2023	STATE OF ODISHA ABHI GOUDA @ MAHANKUDA VS	MIHIR KANTA RATH VS	// // ()
177	WP(C)/0010974/2023	STATE OF ODISHA AJAYA KUMAR DAS VS	BIBHUTI KESHARI BISWAL VS	// // ()
178	WP(C)/0010975/2023	STATE OF ODISHA SANTOSH KUMAR SAHU VS	ARUN KUMAR PATRA VS	// // ()
179	WP(C)/0010976/2023	STATE OF ODISHA ROJALIN DAS VS THE COLLECTOR, JAJPUR	GOPAL CHANDRA MOHANTY VS	// // ()
180	WP(C)/0010977/2023	STATE OF ODISHA SAILABALA DAS VS	HRUDANANDA MOHAPATRA VS	// // ()
181	WP(C)/0010978/2023	STATE OF ODISHA MANOJ KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0010979/2023	ANITA JENA VS THE COLLECTOR, JAJPUR	GOPAL CHANDRA MOHANTY VS	// 0 //
183	WP(C)/0010980/2023	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
184	WP(C)/0010981/2023	SUSANTA KUMAR MAHARANA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
185	WP(C)/0010982/2023	BASANTA SAHANET VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0 //
186	WP(C)/0010983/2023	SUSANTA KUMAR PATRA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
187	WP(C)/0010984/2023	AJAYA MAHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
188	WP(C)/0010985/2023	ANTARAM SA VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0 //
189	WP(C)/0010986/2023	SUSHIL KUMAR SENAPATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0010987/2023	DWAIPAYAN PATTANAİK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
191	WP(C)/0010988/2023	JYOSHNRANI MISHRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
192	WP(C)/0010989/2023	UMAKANTA JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
193	WP(C)/0010990/2023	SANJIB KUMAR MAJHI	SANJIB KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0010991/2023	STATE OF ODISHA YUDHISTHIR SWAIN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
195	WP(C)/0010992/2023	STATE OF ODISHA LINGARAJ MISHRA	AMIT KUMAR NATH	//
		VS	VS	0
196	WP(C)/0010993/2023	STATE OF ODISHA DR. GOPAL CHANDRA KAR	RUDRA PRASAD KAR	//
		VS	VS	0
197	WP(C)/0010994/2023	UNION OF INDIA SANDHYA RANI MOHANTY	GOPAL KRUSHNA NANDA	//
		VS	VS	0
198	WP(C)/0010995/2023	STATE OF ODISHA STHITA PRAJNA RAY	GAUTAM SIDDIQUE	//
		VS	VS	0
199	WP(C)/0010996/2023	STATE OF ODISHA MANORANJAN NAYAK	BAIDHAR SAHOO	//
		VS	VS	0
200	WP(C)/0010997/2023	STATE OF ODISHA INDUMATI SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
201	WP(C)/0010998/2023	STATE OF ODISHA KAILASH CHANDRA SAHOO	GOPAL KRUSHNA NANDA	//
		VS	VS	0
202	WP(C)/0010999/2023	STATE OF ODISHA UMAKANTA MISHRA	BAIDHAR SAHOO	//
		VS	VS	0
203	WP(C)/0011000/2023	REGISTRAR COOPERATIVE SOCIETIES, BBSR SANDHYARANI DAS	GOPAL KRUSHNA NANDA	//
		VS	VS	0
204	WP(C)/0011001/2023	STATE OF ODISHA MAMATA SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0011002/2023	STATE OF ODISHA KULAMANI MANASINGH VS	GOPAL KRUSHNA NANDA VS	// // ()
206	WP(C)/0011003/2023	STATE OF ODISHA BHABANI KUMARI MOHAPATRA VS	GOPAL KRUSHNA NANDA VS	// // ()
207	WP(C)/0011004/2023	STATE OF ODISHA PUSPANGINI DAS VS	GOPAL KRUSHNA NANDA VS	// // ()
208	WP(C)/0011005/2023	STATE OF ODISHA NAKUL MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
209	WP(C)/0011006/2023	STATE OF ODISHA LAXMIKANTA BEHERA VS	SANJIB KUMAR RATH VS	// // ()
210	WP(C)/0011007/2023	STATE OF ODISHA BAL HARIJAN ALIAS HARPAL VS	PADMANAV CHOUDHURY VS	// // ()
211	WP(C)/0011008/2023	STATE OF ODISHA SULACHANA RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
212	WP(C)/0011009/2023	STATE OF ODISHA LINGARAJ NAYAK VS	SUJIT KUMAR SWAIN VS	// // ()
213	WP(C)/0011010/2023	THE CHIEF SECY. GOVT OF ODISHA, BBSR 1 GHASI RAM RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
214	WP(C)/0011011/2023	STATE OF ODISHA SUVENDU SEKHAR MOHAPATRA VS	VS	// // ()
215	WP(C)/0011012/2023	STATE OF ODISHA ARJUN DOMB VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0011013/2023	ITISHREE SAHU VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
217	WP(C)/0011014/2023	DEBA CHANDRA RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
218	WP(C)/0011015/2023	DEVCHANDRA RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
219	WP(C)/0011016/2023	MITA NAIK VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN 3 VS	// 0 //
220	WP(C)/0011017/2023	MAHENDRA RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
221	WP(C)/0011018/2023	NIRAN NARIA @ GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
222	WP(C)/0011019/2023	PRANABANDHU MAJHI VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
223	WP(C)/0011020/2023	BHABANI SHANKAR MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
224	WP(C)/0011021/2023	RAJENDRA KUMAR BARIK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
225	WP(C)/0011022/2023	DIPTIMAYEE BEHERA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
226	WP(C)/0011023/2023	KANAK NAHAK VS GENERAL MANAGER, 35 WC PLUS CFR.S.E.C.L. CHHATTISGARH	K.K.BHUYAN VS	// 0 //
227	WP(C)/0011024/2023	SATRUGHNA MALLICK	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0011025/2023	SANTOSH KUMAR SAHOO	SOUMENDRA PATTANAİK	//
		VS	VS	0
		TPCODL, BBSR		//
229	WP(C)/0011026/2023	SAROJ KUMAR PANIGRAHI	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0011027/2023	NIBEDITA TRIPATHY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0011028/2023	SHANTILATA SAMAL	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0011029/2023	TARUNA KUMAR DEHURY	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0011030/2023	TANKADHAR ROUT	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0011031/2023	PRAVAKAR BEHERA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0011032/2023	PURNA CHANDRA BEHERA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0011033/2023	RAMESH CHANDRA SWAIN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0011034/2023	HEMANTA KUMAR PRADHAN	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0011035/2023	DEBENDRANATH NAYAK	ANIL KUMAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0011036/2023	STATE OF ODISHA MANJU ROUT VS	DHANESWAR BEHERA VS	// // 0
240	WP(C)/0011037/2023	STATE OF ODISHA LALIT KUMAR BEHERA VS	ANIL KUMAR BEHERA VS	// // 0
241	WP(C)/0011038/2023	STATE OF ODISHA KSHETRAMOHAN JATTA VS	DHANESWAR BEHERA VS	// // 0
242	WP(C)/0011039/2023	STATE OF ODISHA LALIT KUMAR RATH VS	ANIL KUMAR BEHERA VS	// // 0
243	WP(C)/0011040/2023	STATE OF ODISHA DUSHASAN SETHA VS	ANIL KUMAR BEHERA VS	// // 0
244	WP(C)/0011041/2023	STATE OF ODISHA RAMESH CHANDRA MOHANTY VS	DHANESWAR BEHERA VS	// // 0
245	WP(C)/0011042/2023	STATE OF ODISHA BANAMBAR PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0
246	WP(C)/0011043/2023	STATE OF ODISHA SUBASA CHANDRA PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0
247	WP(C)/0011044/2023	STATE OF ODISHA MANMATH KUMAR SAHOO VS	DHANESWAR BEHERA VS	// // 0
248	WP(C)/0011045/2023	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS	DHANESWAR BEHERA VS	// // 0
249	WP(C)/0011046/2023	STATE OF ODISHA TARUN KUMAR NAIK VS RESERVE BANK OF INDIA, BBSR	RAJIV KUMAR MAHANTA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0011047/2023	RADHAMOHAN DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
251	WP(C)/0011048/2023	BHARATI PADHI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
252	WP(C)/0011049/2023	NURSINGHA CHARAN BEHURA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
253	WP(C)/0011050/2023	RABI KUMBHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
254	WP(C)/0011051/2023	ASHISH KUMAR BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
255	WP(C)/0011052/2023	GIRIDHARI DAS VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
256	WP(C)/0011053/2023	SABITARANI DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
257	WP(C)/0011054/2023	URBASI BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	WP(C)/0011055/2023	Y.JAYANTI PATRO VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
259	WP(C)/0011056/2023	PRATAP CHANDRA BISOYI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	WP(C)/0011057/2023	DAMAYANTEE PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0011058/2023	SRIKANTA PANDA	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0011059/2023	BIKRAM KUMAR PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0011060/2023	ANNAPURNA PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0011061/2023	PRATAP CHANDRA NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0011062/2023	BAMAN CHARAN SENAPATI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0011063/2023	GANDHARBA SAMAL	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0011064/2023	SABITARANI PATI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0011065/2023	BHARATI PATNAIK	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0011066/2023	BIRENDRA KUMAR PRADHAN	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0011067/2023	SASMITA RANI SETHI	SHASHI BHUSAN JENA	//
		VS	VS	0
		SECY. BSE, ODISHA, CUTTACK		//
271	WP(C)/0011068/2023	DURGA CHARAN NANDA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0011069/2023	JASODA GIRI	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0011070/2023	STATE OF ODISHA SURESH CHANDRA PANDA VS	ANIL KUMAR BEHERA VS	// // 0
274	WP(C)/0011071/2023	STATE OF ODISHA DURGA CHARAN BISOI VS	ANIL KUMAR BEHERA VS	// // 0
275	WP(C)/0011072/2023	STATE OF ODISHA SUSHANTA KUMAR NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
276	WP(C)/0011073/2023	STATE OF ODISHA ANUSUYA MISHRA VS	PRITY SHAW VS	// // 0
277	WP(C)/0011074/2023	STATE OF ODISHA GAGAN BARIK VS	ANIL KUMAR BEHERA VS	// // 0
278	WP(C)/0011075/2023	STATE OF ODISHA BALARAM PUJHARI VS	SAROJ KUMAR MISHRA VS	// // 0
279	WP(C)/0011076/2023	STATE OF ODISHA BANAMALI BEHERA VS	ANIL KUMAR BEHERA VS	// // 0
280	WP(C)/0011077/2023	STATE OF ODISHA SOMANATH MALLIK VS	SAMEER KUMAR DAS VS	// // 0
281	WP(C)/0011078/2023	STATE OF ODISHA CHINMAYA KUMAR SATAPATHY VS	SANTOSH KUMAR MAHANTY VS	// // 0
282	WP(C)/0011079/2023	UNION OF INDIA BIJAYA KETANA PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0
283	WP(C)/0011080/2023	STATE OF ODISHA RAJENDRA BINDHANI VS COLLECTOR, MAYURBHANJ	PAMI RATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0011081/2023	SUBRATA KUMAR KAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
285	WP(C)/0011082/2023	KALICHARAN BINDHANI VS COLLECTOR, MAYURBHANJ	PAMI RATH VS	// 0 //
286	WP(C)/0011083/2023	KANCHANABALA SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
287	WP(C)/0011084/2023	GOBARDHAN MAHAHUD VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
288	WP(C)/0011085/2023	BUDHIRAM BINDHANI VS COLLECTOR, MAYURBHANJ	PAMI RATH VS	// 0 //
289	WP(C)/0011086/2023	BHABAGRAHI SAHOO VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
290	WP(C)/0011087/2023	PRAVAT KUMAR DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
291	WP(C)/0011088/2023	SANGRAM KESARI SAMANTARAY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
292	WP(C)/0011089/2023	SANANTA SETHA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
293	WP(C)/0011090/2023	TRILOCHAN MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
294	WP(C)/0011091/2023	SUSHIL KUMAR GARNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0011092/2023	BIJAY KUMAR PARAMANIK	BHABANI SANKAR TRIPATHY (1)	//

ORISSA HIGH COURT**FILING REPORT AS ON :06/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0011093/2023	KSHITISH CHANDRA TRIPATHY	DEVAVRAT DEVESH	//
		VS	VS	0
		ADDL. TAHASILDAR, BBSR		//
297	WP(C)/0011094/2023	BINOD BEHERA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0011095/2023	BINOD BEHERA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0011096/2023	SWADHIN KUMAR DAS	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0011097/2023	KSHETRABASI SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0011098/2023	PRASANTA KUMAR ROUSTRAY	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0011099/2023	SARAT CHANDRA ROUT	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0011100/2023	PANCHANAN RANA	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0011101/2023	BIJAYA KETAN SWAIN	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0011102/2023	SARASWATI SAHOO	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0011103/2023	MEDIERA HOSPITAL PVT. LTD., CUTACK	SABYASACHI PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0011104/2023	STATE OF ODISHA NAGENDRA PRADHAN VS	RABINDRA NATH PRUSTY VS	// // 0
308	WP(C)/0011105/2023	ORISSA STATE AGRICULTURE AND MARKETING BOARD, BBSR DR. SUNIL KUMAR RATH VS	VS	// // 0
309	WP(C)/0011106/2023	CHIEF SECY. GOVT. OF ODISHA, HOME DEPT., BBSR RABINDRA KUMAR PANIGRAHI VS	PRAVASH CH JENA VS	// // 0
310	WP(C)/0011107/2023	STATE OF ODISHA D. BUDHIYA VS	ASHOK DAS VS	// // 0
311	WP(C)/0011108/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR MUKTIKANTA TRIPATHY VS	ANIL KUMAR BEHERA VS	// // 0
312	WP(C)/0011109/2023	STATE OF ODISHA NARAYAN PARIJA VS	AUROVINDA MOHANTY VS	// // 0
313	WP(C)/0011110/2023	STATE OF ODISHA SURENDRA KUMAR DASH VS	DHANESWAR BEHERA VS	// // 0
314	WP(C)/0011111/2023	STATE OF ODISHA ALLADI MARANDI VS	DHANESWAR BEHERA VS	// // 0
315	WP(C)/0011112/2023	STATE OF ODISHA HEMANTA KUMAR JENA VS	DHANESWAR BEHERA VS	// // 0
316	WP(C)/0011113/2023	STATE OF ODISHA NABAKISHORE NAIK VS	DHANESWAR BEHERA VS	// // 0
317	WP(C)/0011114/2023	STATE OF ODISHA GOBINDA CHANDRA NAYAK VS	SURYAKANTA DASH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0011115/2023	BISHNU PRASAD SATAPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
319	WP(C)/0011116/2023	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
320	WP(C)/0011117/2023	UMAPRASAD RATH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
321	WP(C)/0011118/2023	DILLIP KUMAR JENA VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	SHUBHENDU KUMAR PARIDA VS	// 0 //
322	WP(C)/0011119/2023	THE LIQUIDATOR, UTKAL WEAVERS COOPERATIVE SOCIETY LTD, KHURDA VS ODISAH STATE BEVERAGES CORP. LTD., BBSR	SIDHESWAR MALLIK VS	// 0 //
323	WP(C)/0011120/2023	RABADA DOUPRADI VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
324	WP(C)/0011121/2023	AKASH JENA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
325	WP(C)/0011122/2023	SUSHIL KUMAR AGARWAL VS SAI APARTMENT WELFARE ASSOCIATION, CUTTACK	SIDHESWAR MALLIK VS	// 0 //
326	WP(C)/0011123/2023	RABADA RAMESH VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
327	WP(C)/0011124/2023	BINOD KUMAR SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
328	WP(C)/0011125/2023	KOTINI NAGESWAR RAO VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
329	WP(C)/0011126/2023	BANABIHARI MOHANTY	DHANESWAR BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0011127/2023	BIJAYA MOHANTY	NETRANANDA BISWAL	//
		VS	VS	0
		INDUSIND BANK, MUMBAI		//
331	WP(C)/0011128/2023	GOBINDA MOHANTY	AKSHAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0011129/2023	SUDARSAN SAHOO	DEBASIS PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0011130/2023	SANTOSINI @ PARBATI NANDA	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0011131/2023	MANJURI DOMB	PADMANAV CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0011132/2023	KALICHARAN BINDHANI	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS, BBSR		//
336	WP(C)/0011133/2023	AJAY KUMAR MOHANTA	SATYABRATA DASH	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, JAJPUR		//
337	WP(C)/0011134/2023	SANDHYARANI MISHRA	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0011135/2023	RAJ KUMAR NAYAK	SATYABRATA DASH	//
		VS	VS	0
		R.T.O. SAMBALPUR		//
339	WP(C)/0011136/2023	MAYADHAR GUIN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0011137/2023	SUKADEB NAYAK	DHANESWAR BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0011138/2023	STATE OF ODISHA LALIT KUMAR GIDILI VS	RANJIT SAMAL VS	// // ()
342	WP(C)/0011139/2023	STATE OF ORISSA C.DEEPA BOBBY VS	PRAFULLA KUMAR RATH VS	// // ()
343	WP(C)/0011140/2023	STATE OF ODISHA BINAPANI DASH VS	DHANESWAR BEHERA VS	// // ()
344	WP(C)/0011141/2023	STATE OF ODISHA MUKTIPADA NANDA VS	DHANESWAR BEHERA VS	// // ()
345	WP(C)/0011142/2023	STATE OF ODISHA PRADEEP KUMAR MISHRA VS	DHANESWAR BEHERA VS	// // ()
346	WP(C)/0011143/2023	STATE OF ODISHA ASHOK KUMAR BAL VS	DHANESWAR BEHERA VS	// // ()
347	WP(C)/0011144/2023	STATE OF ODISHA SUSANTA SAHOO VS	LAMBODAR PRADHAN VS	// // ()
348	WP(C)/0011145/2023	THE TAHASILDAR, MAHAKALAPARA MADHU NAG VS	LAXMIKANTA MOHANTY VS	// // ()
349	WP(C)/0011146/2023	STATE OF ODISHA SUDHIR DEBNATH VS	LAMBODAR PRADHAN VS	// // ()
350	WP(C)/0011147/2023	THE TAHASILDAR, MAHAKALAPARA TRILOCHAN SAHOO VS	SRINIBAS PARIJA VS	// // ()
351	WP(C)/0011148/2023	TAHASILDAR, SADAR, CUTTACK PRABHAT CHANDRA BEHERA VS	KARUNAKAR RATH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0011149/2023	JHUNA RANI SAHOO VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
353	WP(C)/0011150/2023	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
354	WP(C)/0011151/2023	NAROTTAM DEBNATH VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
355	WP(C)/0011152/2023	NILAMANI SAMAL VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
356	WP(C)/0011153/2023	DAYANIDHI BEHERA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
357	WP(C)/0011154/2023	PUJA DAS VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// 0 //
358	WP(C)/0011155/2023	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
359	WP(C)/0011156/2023	SUJATA MOHANTA VS ADDL. D.M., MAYURBHANJ	AMIT PRASAD BOSE VS	// 0 //
360	WP(C)/0011157/2023	RANJIT KHUNTIA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
361	WP(C)/0011158/2023	FAKIR MOHAN PATEL VS ADDL. D.M., BARGARH,	AMIT PRASAD BOSE VS	// 0 //
362	WP(C)/0011159/2023	HARI CHARAN SAHU VS SECY., ODISHA STATE BAR COUNCIL, CUTTACK	NIRANJAN SINGH (1) VS	// 0 //
363	WP(C)/0011160/2023	NIHARIKA BARIK	PRATIK DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0011161/2023	SHRI JAGANNATH TOWN BUS OWNERS ASSOCIATION	PRANANDA MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
365	WP(C)/0011162/2023	SREE GANAPATI CASTINGS, SUNDARGARH	KSHIROD KUMAR SAHOO	//
		VS	VS	()
		ASSESSMENT UNIT OF N.F.A.C, NEW DELHI		//
366	WPCRL/0000047/2023	BICHITRA PADHI	ARJUNA CHARANA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0003479/2023	DIPAK PARIDA	SATYA NARAYAN MISHRA (4)	CHANDABALI /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0003480/2023	RAKESH JHA @ BABU	DEEPANJALI SAHU	ATTABIRA /43 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0003481/2023	BRUNDABANA @TIKU NAG	LALIT SAHU	DEOGAON /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0003482/2023	CHULADEV JAL	LALIT SAHU	PUINTALA /282 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0003483/2023	KALYANI ROUTRAY	CHEERA RANJAN SATAPATHY	GOBINDAPUR /59 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0003484/2023	RAMESH BHOI	CHEERA RANJAN SATAPATHY	KISSANNAGAR PS /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0003485/2023	SANJAY KUMAR BARIK	PARTHA SARATHI DAS	GHATAGAON /261 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0003486/2023	PRATAP KISHORE MAHAPATRA	KAUSTAVA MOHANTY	SEA BEACH /87 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0003487/2023	STATE OF ODISHA DEEPAK KUMAR BAG VS	PRASANTA KUMAR SENAPATI VS	// KANTABANJI /209 /2022 ()
376	ABLAPL/0003488/2023	STATE OF ODISHA BADIR KHAN VS	RASHMIKANTA MAHALIK VS	// JODA /70 /2023 ()
377	ABLAPL/0003489/2023	STATE OF ODISHA PABITRA BEHERA VS	RABI NARAYAN MOHANTY VS	// MARSHAGHAI /123 /2023 ()
378	ABLAPL/0003490/2023	STATE OF ODISHA BASANTA BEHERA VS	SARADA PRASAD DASH VS	// NIMAPADA /93 /2023 ()
379	ABLAPL/0003491/2023	STATE OF ODISHA DEBANANDA PERAI VS	B.K.JENA VS	// KOREI /81 /2023 ()
380	ABLAPL/0003492/2023	STATE OF ODISHA BASANTI ROUT VS	SURYAKANTA DWIBEDI VS	// ERASAMA /95 /2023 ()
381	ABLAPL/0003493/2023	STATE OF ODISHA PARSHURAM RANA VS	RAMAKANTA PANDA VS	// RUPSA /38 /2023 ()
382	ABLAPL/0003494/2023	STATE OF ODISHA MANORANJAN PATRA @ MANOJ PATRA VS	CHITTARANJAN SWAIN VS	// DHARMASALA /129 /2023 ()
383	ABLAPL/0003495/2023	STATE OF ODISHA RATNAKAR BAL VS	BHABANI SHANKAR DASPARIDA VS	// SIMULIA /268 /2022 ()
384	ABLAPL/0003496/2023	STATE OF ODISHA SANTOSH KUMAR PATRA VS	BIJAYA KUMAR RAGADA VS	// RAIRAKHOL /74 /2023 ()
385	ABLAPL/0003497/2023	STATE OF ODISHA SHASHANKA SEKHAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// SINGLA /53 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0003498/2023	SUMA @ SUMALATA JENA VS STATE OF ODISHA	MANORANJAN MUDULI VS	NAUGAON /68 /2023 () //
387	ABLAPL/0003499/2023	HUSNARA BEGUM VS STATE OF ODISHA	SALAUDDIN KHAN VS	TALCHER TOWN /190 /2023 () //
388	ABLAPL/0003500/2023	NIRANJAN NAYAK VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	BONTH /169 /2022 () //
389	ABLAPL/0003501/2023	MAHAMMAD SARAFARAJ VS STATE OF ODISHA	SALAUDDIN KHAN VS	TALCHER TOWN /190 /2023 () //
390	ABLAPL/0003502/2023	BIJAYA BEHERA @ BIJU BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PATTAPUR (ASKA) /172 /2022 () //
391	ABLAPL/0003503/2023	PRATAP KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI /234 /2023 () //
392	ABLAPL/0003504/2023	ANIL KUMAR DIGAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /6 /2023 () //
393	ABLAPL/0003505/2023	PRAFULLA KUMAR BEHURA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BANSADA /117 /2023 () //
394	ABLAPL/0003506/2023	PRASANNA KUMAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAULI PS /50 /2023 () //
395	ABLAPL/0003507/2023	RAMLAL KANTA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /83 /2023 () //
396	ABLAPL/0003508/2023	BIJAYALAXMI JENA VS STATE OF ODISHA	MANORANJAN MUDULI VS	NAUGAON /68 /2023 () //
397	ABLAPL/0003509/2023	CHANDAN@ASSISH KUMAR SETHY	DEBASIS MISHRA	KEONJHAR TOWN /20 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :06/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0003510/2023	HIMANSHU SEKHAR SAHOO	SWASTIK MOHANTY	DHARMASALA /175 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0003511/2023	RATNAKAR BALIARSINGH	SANJIB KUMAR BHANJADEO	BAGHAMARI /51 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0003512/2023	SANJYOTI MOHAPATRA	AJAYA NAYAK	LAXMISAGAR P.S. /107 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0003513/2023	PABAN MALIK @ HAREKRUSHNA MALIK	JAJATI KESHARI KHUNTIA	BALASORE SADAR /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0003514/2023	CHANDAN MOHARANA @ DEBASIS MOHARANA	HRUDANANDA MOHAPATRA	ATHGARH /52 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0003515/2023	JAGADISH @ KANHA PANDA	HRUDANANDA MOHAPATRA	ATHGARH /52 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :06/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	66/2023 LAA/112/2019	UNION OF INDIA-MP	SATYA SINDHU KASHYAP
2	77/2023 WPC(OAC)/3031/2018	BHOLANATH SETHI-MP	BASUDEV PUJARI
3	113/2023 CMAPL/281/2023	M/S.JAGANNATH ELECTRONICS-MP	ASIT KUMAR DASH
4	113/2023 RVWPET/245/2019	M/S.SUBURBAN INDUSTRIES PVT.LTD.-MP	MR. SUPRIYO RANJAN MOHAPATRA, P.C. MAHAPATRA
5	114/2023 RVWPET/245/2019	M/S.SUBURBAN INDUSTRIES PVT.LTD.-MP	MR. SUPRIYO RANJAN MOHAPATRA, P.C. MAHAPATRA
6	114/2023 CMAPL/285/2023	SR. DIVL. MECHANICAL ENGR., OFFICE OF THE SR. DIVISIONAL ENGINEER, E.C. RAILWAY, SAMBALPUR	MR. SACHIN MOHANTY
7	128/2023 CRLMP/690/2023	AKSHAYA KUMAR DAS-MP	MADHUMITA NAYAK
8	129/2023 CRLMP/639/2023	M/S. BHARAT SALTS AND CHEMICALS LTD., CUTTACK-MP	MR. DIPTO PANDA
9	130/2023 CRLMP/2477/2022	AMBIKA PRASAD NAYAK-MP	
10	131/2023 CRLMP/694/2023	ANIL KUMAR MOHARANA-MP	DEBENDRA NARAYAN PATTANAIK
11	142/2023 CONTC/4644/2022	CHATRUBHUJA PANDA-MP	
12	143/2023 CONTC/6986/2022	M/S. APACE CONSTRUCTION PVT. LTD.-MP	PRABHU PRASANNA BEHERA
13	144/2023 CONTC/7081/2022	KEDARNATH PANDA-MP	
14	145/2023 CONTC/2764/2022	PANCHESWAR KHANDEI-MP	MR. AMIT KUMAR DAS
15	145/2023 RPFAM/353/2022	SUBASH KUMAR MANDOTHIA-MP	GOPAL KRUSHNA MOHANTY
16	146/2023 RPFAM/18/2021	G. DEBENDRA RAO-MP	M/S.JUGAL.K.PANDA,S.S.DAS,B.KARNA
17	147/2023 RPFAM/125/2023	BIJAYA SANKAR SINGHDEO @ VIJAY SHANKAR SINGHDEO	DEBENDRA KUMAR SAMANTARAYA
18	151/2023 TRP(C)/136/2023	SIBAJI SWAIN-MP	SATYABRATA SENAPATI
19	152/2023 TRP(C)/137/2023	RANJITA KHEMUNDA-MP	JUGALA KISHORE PANDA
20	154/2023 TRP(C)/138/2023	SUBHASHREE ROUT @ NAYAK-MP	AMIT PRASAD BOSE
21	239/2023 CRLREV/61/2023	BIJAYA SANKAR SINGHDEO@VIJAY SHANKAR SINGHDEO	DEBENDRA KUMAR SAMANTARAY
22	240/2023 CRLREV/179/2023	ABATAR BAGARTY-MP	RAJJEET ROY
23	293/2023 FAO/145/2023	DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	SOMNATHA ROY
24	294/2023 FAO/145/2023	DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	SOMNATHA ROY
25	295/2023 FAO/136/2023	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	SOMNATH ROY
26	296/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK

27	FAO/133/2023 377/2023 CMP/226/2023	DILLIP SINGH-MP	
28	378/2023 CMP/787/2021	SHANKARSAN KALO-MP	PRASANTA KUMAR NANDA
29	379/2023 CMP/404/2023	SUJATA MOHANTY-MP	BISHNU PRASAD PRADHAN
30	380/2023 CMP/406/2023	AJIT KUMAR MOHANTY-MP	RAMA CHANDRA JENA
31	532/2023 BLAPL/11993/2022	FIROJ @ SALMAN MAJHI-MP	SUCHIT KUMAR NAYAK, MR.DEVASHIS PANDA
32	533/2023 BLAPL/12670/2022	NARENDRA DAS-MP	ANIRUDHA DAS
33	585/2023 MACA/180/2022	BHIMA BEHERA-MP	SUPRIYO RANJAN MAHAPATRA
34	586/2023 MACA/635/2019	SANJUKTA SATAPATHY-MP	
35	587/2023 MACA/323/2023	THE DIVL. MANAGER, RELIANCE G.I.CO. LTD.-MP	G.P.DUTTA
36	588/2023 MACA/264/2023	RAJIB LOCHAN SAHOO-MP	KAPILA CHARAN NAYAK
37	589/2023 MACA/322/2023	KRUSHNA CHANDRA BISWAL-MP	KAPILA CHARAN NAYAK
38	590/2023 MACA/311/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIM PATI
39	591/2023 MACA/324/2023	THD DIVL. MANAGER, M/S. NATIONAL INSURANCE CO.-MP	HEOY DASMOHAPATRA
40	592/2023 MACA/324/2023	THD DIVL. MANAGER, M/S. NATIONAL INSURANCE CO.-MP	HEOY DASMOHAPATRA
41	710/2023 ABLAPL/4034/2022	MANOJ KUMAR DASH-MP	
42	711/2023 ABLAPL/5318/2022	SHNEHALATA DASH-MP	
43	712/2023 ABLAPL/13327/2021	SUSANTA KUMAR MALIK-MP	
44	713/2023 ABLAPL/1987/2023	SUNIL KUMAR BISWAL-MP	
45	714/2023 ABLAPL/12325/2022	MANISHA MISHRA-MP	
46	715/2023 ABLAPL/2037/2023	SK.KABIR @ SK.SAMIM-MP	GOPAL PRASAD LAL
47	716/2023 ABLAPL/16410/2022	MANOJ PAHADSSINGH-MP	
48	717/2023 ABLAPL/16426/2022	DILLIP PAHADASSINGH-MP	
49	718/2023 ABLAPL/16592/2021	SANGRAM BEHERA-MP	
50	820/2023 CRLA/377/2023	LADUKESWAR PRASAD MOHAPATRA-MP	DHIRENDRA KUMAR MOHAPATRA
51	821/2023 CRLA/377/2023	LADUKESWAR PRASAD MOHAPATRA-MP	DHIRENDRA KUMAR MOHAPATRA
52	822/2023 CRLA/377/2023	LADUKESWAR PRASAD MOHAPATRA-MP	DHIRENDRA KUMAR MOHAPATRA
53	823/2023 CRLA/254/2016	NILAM@NILAMBARA BINDHANI-MP	M/S.SUKANTA KU.DALAI
54	824/2023 CRLA/380/2023	MANORANJAN BEHERA-MP	SMRUTI RANJAN MOHAPATRA
55	825/2023 CRLA/380/2023	MANORANJAN BEHERA-MP	SMRUTI RANJAN MOHAPATRA
56	826/2023 CRLA/381/2023	RAJU KHAN @ SONU KHAN @ MUSLIM KHAN-MP	SMRUTI RANJAN MOHAPATRA
57	827/2023 CRLA/381/2023	RAJU KHAN @ SONU KHAN @ MUSLIM KHAN-MP	SMRUTI RANJAN MOHAPATRA

58	828/2023 CRLA/239/2021	ANIL KUMAR DASH@CHENGULU-MP	ASHOK SARANGI
59	829/2023 CRLA/382/2023	DHUNDA @ BALARAM SINGH-MP	RAMAKANTA PRADHAN
60	830/2023 CRLA/383/2023	DAMAN PRASAD MISHRA-MP	BHABANI SHANKAR DASPARIDA
61	831/2023 CRLA/383/2023	DAMAN PRASAD MISHRA-MP	BHABANI SHANKAR DASPARIDA
62	832/2023 CRLA/384/2023	SURESH CHANDRA PADHI-MP	A.K.SAHOO
63	833/2023 CRLA/384/2023	SURESH CHANDRA PADHI-MP	A.K.SAHOO
64	834/2023 CRLA/384/2023	SURESH CHANDRA PADHI-MP	A.K.SAHOO
65	1237/2023 CRLMC/1753/2023	ANTARYAMI NANDA-MP	SAPAN KUMAR PAL
66	1238/2023 CRLMC/1754/2023	JAGA @ DIBAKAR BADEI-MP	ASHOK KUMAR SAHOO
67	1239/2023 CRLMC/702/2023	BANAMALI KAR-MP	SARATHI JYOTI MOHANTY
68	1240/2023 CRLMC/1756/2023	BHAGABANA BEHERA-MP	P. C. MAHARANA
69	1240/2023 CRLMC/1711/2019	DEBABRATA ROY-MP	M/S.DILLIP RAY
70	1241/2023 CRLMC/1757/2023	SANDEEP@SANJEEP KUMAR MOHANTY-MP	BHABANI SHANKAR DASPARIDA
71	1242/2023 CRLMC/1757/2023	SANDEEP@SANJEEP KUMAR MOHANTY-MP	BHABANI SHANKAR DASPARIDA
72	1243/2023 CRLMC/288/2023	RATNAKAR DASH-MP	
73	1244/2023 CRLMC/1524/2023	MANIKALAL BERA-MP	SASHI BHUSAN PANDA
74	1245/2023 CRLMC/1761/2023	BIJAY DHAL@BIJAY KUMAR DHAL-MP	PRIYA RANJAN MISHRA
75	1246/2023 CRLMC/1763/2023	KALIM KHAN-MP	ANANTA NARAYAN PATTANAYAK
76	1247/2023 CRLMC/1764/2023	MOHAMMED YUSUF-MP	RUDRA NARAYAN PARIJA
77	1248/2023 CRLMC/1765/2023	RAJANI PRASAD SAHU-MP	BISWAJIT NAYAK
78	1249/2023 CRLMC/1770/2023	SRIKANTA KUMAR SAHU @ SRIKANTA SAHU-MP	BASUDEV BARIK
79	1250/2023 CRLMC/1771/2023	BIJAY SWAIN-MP	MOHENDRA KUMAR MOHAPATRO
80	1251/2023 CRLMC/1771/2023	BIJAY SWAIN-MP	MOHENDRA KUMAR MOHAPATRO
81	1252/2023 CRLMC/1772/2023	HIMANSU SWAIN-MP	BIJAY KUMAR BEHERA
82	1253/2023 CRLMC/1773/2023	SIMANCHAL PANDA-MP	NIRANJAN LENKA
83	1254/2023 CRLMC/1774/2023	SATYABRATA BARIK-MP	AMIT KUMAR NATH
84	1786/2023 WA/414/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
85	1787/2023 WA/694/2023	SAHOO SWAGATIKA KESHAB-MP	GOPABANDHU MISRA
86	1788/2023 WA/695/2023	DR.PRAVABATI KAR-MP	SURENDRA NATH KAR
87	1789/2023 WA/698/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
88	1790/2023 WA/698/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
89	1791/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.

90	WA/698/2023 1792/2023	D.G. OF PRISONS, DCS, ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
91	WA/699/2023 1793/2023	D.G. OF PRISONS, DCS, ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
92	WA/699/2023 1794/2023	D.G. OF PRISONS, DCS, ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
93	WA/699/2023 1795/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
94	WA/700/2023 1796/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
95	WA/700/2023 1797/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
96	WA/700/2023 1798/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
97	WA/702/2023 1799/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
98	WA/702/2023 1800/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
99	WA/702/2023 1801/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
100	WA/703/2023 1802/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
101	WA/703/2023 1803/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
102	WA/704/2023 1804/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
103	WA/704/2023 1805/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
104	WA/705/2023 1806/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
105	WA/705/2023 1807/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
106	WA/705/2023 1808/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
107	WA/706/2023 1809/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
108	WA/706/2023 1810/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
109	WA/706/2023 1811/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
110	WA/707/2023 1812/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
111	WA/707/2023 1813/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
112	WA/707/2023 1814/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
113	WA/708/2023 1815/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
114	WA/708/2023 1816/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
115	5073/2023	SUMIRAN PANDA-MP	SAURAV TIBREWAL
116	WP(C)/10955/2023 5074/2023	PRIYABRATA NAYAK-MP	SANGRAMJIT PANDA
117	WP(C)/10956/2023 5075/2023	RAVINA BAGH-MP	ABINASH ROUSTRAY
118	WP(C)/10957/2023 5076/2023	DEBADUTTA PADHI-MP	BINI MISHRA
119	WP(C)/9781/2023 5077/2023	GARUDADHWAJ BEHERA-MP	ARUN KUMAR PATRA
120	WP(C)/10968/2023 5078/2023	LADU KISHOR SAHU-MP	ARUN KUMAR PATRA
	WP(C)/10970/2023		

121	5079/2023 WP(C)/10975/2023	SANTOSH KUMAR SAHU-MP	ARUN KUMAR PATRA
122	5080/2023 WP(C)/10976/2023	ROJALIN DAS-MP	GOPAL CHANDRA MOHANTY
123	5081/2023 WP(C)/10977/2023	SAILABALA DAS-MP	HRUDANANDA MOHAPATRA
124	5082/2023 WP(C)/10978/2023	MANOJ KUMAR SAHU-MP	ARUN KUMAR PATRA
125	5083/2023 WP(C)/10979/2023	ANITA JENA-MP	GOPAL CHANDRA MOHANTY
126	5084/2023 WP(C)/10981/2023	SUSANTA KUMAR MAHARANA-MP	ARUN KUMAR PATRA
127	5085/2023 WP(C)/10980/2023	SANJAY KUMAR PRADHAN-MP	AVIJIT PATNAIK
128	5086/2023 WP(C)/10987/2023	DWAIPAYAN PATTANAIAK-MP	SAMVIT MOHANTY
129	5087/2023 WP(C)/10993/2023	DR. GOPAL CHANDRA KAR-MP	RUDRA PRASAD KAR
130	5088/2023 WP(C)/11013/2023	ITISHREE SAHU-MP	SAMIR KUMAR MISHRA
131	5090/2023 WP(C)/11016/2023	MITA NAIK-MP	SUSHANT KUMAR PRADHAN 3
132	5091/2023 WP(C)/11022/2023	DIPTIMAYEE BEHERA-MP	GHANASHYAM MUDULI
133	5092/2023 WP(C)/17217/2022	NIRANJAN NANDA-MP	
134	5093/2023 WP(C)/13511/2021	ODISHA STATE BEVERAGES CORPORATION LTD.-MP	
135	5094/2023 WP(C)/11025/2023	SANTOSH KUMAR SAHOO-MP	SOUMENDRA PATTANAIAK
136	5095/2023 WP(C)/20383/2015	SRIKANTA SWAIN-MP	
137	5096/2023 WP(C)/20383/2015	SRIKANTA SWAIN-MP	
138	5097/2023 WP(C)/33801/2022	KALINGA WARRIOR SECURITY SERVICE, CUTTACK-MP	RAKESH BEHERA
139	5098/2023 WP(C)/30258/2022	ARUNANSHU DAS-MP	GYANESWAR SATPATHY
140	5099/2023 WP(C)/11048/2023	BHARATI PADHI-MP	SIDHARTHA DAS
141	5100/2023 WP(C)/11048/2023	BHARATI PADHI-MP	SIDHARTHA DAS
142	5101/2023 WP(C)/11052/2023	GIRIDHARI DAS-MP	SATYABRATA SENAPATI
143	5102/2023 WP(C)/25224/2021	BATAKRUSHNA NATH-MP	
144	5103/2023 WP(C)/21532/2019	KHETRAMOHAN KUNDU-MP	KHETRAMOHAN KUNDU
145	5104/2023 WP(C)/11086/2023	BHABAGRAHI SAHOO-MP	JAGABANDHU SAHU
146	5105/2023 WP(C)/9041/2023	SUSHANTA SAHOO-MP	RAJIB RATH
147	5106/2023 WP(C)/9333/2023	BISAL MUNDA-MP	RAJIB RATH
148	5107/2023 WP(C)/848/2013	MAA TARINI RICE MILL-MP	M/S.SMRUTI RANJAN MOHAPAT
149	5108/2023 WP(C)/16669/2017	SRIKANTA RATH-MP	
150	5109/2023 WP(C)/11097/2023	KSHETRABASI SAHOO-MP	ARUN KUMAR PATRA
151	5110/2023 WP(C)/11098/2023	PRASANTA KUMAR ROUSTRAY-MP	TRILOCHAN BARIK
152	5111/2023	KISHORE KUMAR SAMAL-MP	

153	WP(C)/41989/2021 5112/2023	BIJAYA KETAN SWAIN-MP	TRILOCHAN BARIK
154	WP(C)/11101/2023 5113/2023	RABINDRA KUMAR PANIGRAHI-MP	PRAVASH CH JENA
155	WP(C)/11106/2023 5114/2023	JUDHISTIR DAS-MP	MANAS RANJAN BADAJENA
156	WP(C)/9990/2023 5115/2023	GOBINDA CHANDRA NAYAK-MP	SURYAKANTA DASH
157	WP(C)/11114/2023 5116/2023	PRAVAT KUMAR PADHI-MP	SURYAKANTA DASH
158	WP(C)/10809/2023 5117/2023	AKASH JENA-MP	SIDHARTH PRASAD DAS
159	WP(C)/11121/2023 5118/2023	SUSHIL KUMAR AGARWAL-MP	SIDHESWAR MALLIK
160	WP(C)/11122/2023 5119/2023	BIJAYA MOHANTY-MP	NETRANANDA BISWAL
161	WP(C)/11127/2023 5120/2023	KALICHARAN BINDHANI-MP	SURESH KUMAR CHOUDHURY
162	WP(C)/11132/2023 5121/2023	SANKARACHARYA PRADHAN-MP	SOUMENDRA PATTANAIAK
163	WP(C)/477/2023 5122/2023	C.DEEPA BOBBY-MP	PRAFULLA KUMAR RATH
164	WP(C)/11139/2023 5123/2023	GANDHARBA SAMAL-MP	NIRANJAN LENKA
165	WP(C)/11063/2023 5124/2023	RANJIT KHUNTIA-MP	HRUDANANDA MOHAPATRA
166	WP(C)/11157/2023 5125/2023	SUJATA MOHANTA-MP	AMIT PRASAD BOSE
167	WP(C)/11156/2023 5126/2023	M/S. BOUDHA INFRA VENTURES PVT. LTD. BBSR-MP	SOUMENDRA PATTANAIAK
168	WP(C)/10436/2023 5127/2023	FAKIR MOHAN PATEL-MP	AMIT PRASAD BOSE
169	WP(C)/11158/2023 5128/2023	NIHARIKA BARIK-MP	PRATIK DASH
170	WP(C)/11160/2023 5129/2023	SHRI JAGANNATH TOWN BUS OWNERS ASSOCIATION, PHULPARA	HRUDANANDA MOHAPATRA
171	WP(C)/11161/2023 5130/2023	SREE GANAPATI CASTINGS, SUNDARGARH-MP	KSHIROD KUMAR SAHOO
172	WP(C)/11162/2023 5131/2023	EXE.ENGR,NESCO and ANR-MP	SUBASH CHANDRA DASH
	WP(C)/28192/2011		